

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 85 of 2019

IN THE MATTER OF:

Mahendra C. Shah

...Appellant

Vs

Champak K. Mehta & Ors.

....Respondents

Present:

For Appellant: Mr. Amit Pai and Mr. Shantanu Singh, Advocates.

For Respondents: Mr. Vipul Ganda and Ms. Shreya Jain, Advocates.

ORDER

19.07.2019: Rejoinder has not been filed within the specified time. Learned counsel for the Appellant submits that he is ready with the rejoinder. He is permitted to file the same during the course of the day. An advance copy be provided to learned counsel for the Respondent.

Post the appeal 'for hearing' on **23rd August, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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